

The Minister of Rehabilitation (Shri A. P. Jain): No. Some 50 families moved in search of labour from their residence, but it is not known whether they have moved to Pakistan or to some other part of India.

गंगानगर में पुनर्वासित विस्थापित व्यक्ति

* ७३७. डा० राम सुभाष सिंह : पुनर्वासि मंत्री यह बतलाने की कृपा करेंगे कि क्या यह तथ्य है कि गंगानगर ज़िले में पुनर्वासित किये गये कुछ विस्थापित व्यक्ति सुविधायें न मिलने के कारण पाकिस्तान वापिस चले गये हैं ?

The Minister of Rehabilitation (Shri A. P. Jain): Some 5 or 6 families are reported to have gone over.

Dr. Ram Subhag Singh: May I know whether any effort was made on behalf of the Government to see that proper shelter is given to the families, who, as the hon. Minister just now stated, have moved?

Shri A. P. Jain: Every effort is being made to give proper shelter and means of livelihood to displaced persons.

Shri Dhusiya: May I know what were the main reasons for their return?

Shri A. P. Jain: So far as the first fifty families are concerned, they moved in search of labour. So far as the other five or six families are concerned, they applied for land after the due date had expired. At that time, some *barani* land was left, and it was offered to them, but they refused to accept it and went back.

Shri Nanadas: May I know how many displaced Harijans have been provided with cultivable lands and the necessary initial capital?

Shri A. P. Jain: I will require notice of the question, because the figures relate to the whole of India.

Shri Nanadas: May I know what has happened to the displaced Harijans who returned to Pakistan?

Shri A. P. Jain: Some five or six families have returned, but I cannot say what has happened to them.

Shri Ramananda Das: May I know what are the activities of the Ministry

of Rehabilitation in respect of Harijan displaced persons?

Shri A. P. Jain: They look after the rehabilitation of Harijan refugees.

श्री रघुनाथ सिंह : यह हरिजन सिख थे कि हिन्दु थे ?

Shri A. P. Jain: They were Harijans. I do not know whether they were Sikh Harijans or Hindu Harijans.

Shri Nanadas: May I know how many displaced Harijans have been rehabilitated and how the rehabilitation of the displaced Harijans is being effected?

Shri A. P. Jain: A very large number of them have been settled on land. Others have been settled in other avocations.

Shri M. R. Krishna: May I know what is the total number of scheduled caste displaced persons; what is the total acreage of cultivable land allotted; and what is the total amount spent on their rehabilitation?

Shri A. P. Jain: I do not have these figures for the whole of India with me at the moment. If notice is given, I shall supply those figures.

Mr. Deputy-Speaker: Next question.

TAKING OVER FORMER STATE FORCES

*758. **Shri Charak:** (a) Will the Minister of Defence be pleased to state whether it is a fact that the Government of India have taken over all the former State forces and their Officers?

(b) Is it a fact that Jammu and Kashmir State Force Officers have been granted Short Service Regular Commissions but have not been sent before Service Selection Boards for testing their efficiency?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Yes.

(b) Yes.

Shri Charak: May I know when the Government proposes to send these Jammu and Kashmir State Force Officers before the Selection Board, and what is the reason for the delay so far?

Shri Satish Chandra: It has not been possible to integrate the Jammu and Kashmir Forces so far, though they are for all practical purposes under the control of the Government of India.